

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 101
IB-158/ND/2021**

**IN THE MATTER OF:
Bank of Maharashtra**

...PETITIONER

Vs.

M/s. Grid India Power Cables Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 09.03.2021
(Virtual Hearing/Physical Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

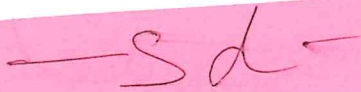
For the Petitioner/Applicant

**:Mr. Nishant Awana (Physically
Appearing), Advocate along with
Mr. Devvrat, Advocate (Virtually
Appearing).**

For the Respondent/Corporate-debtor :

ORDER

Heard the submissions made by the learned counsel for the financial creditor. Let notice be served on the corporate debtor and post the matter to **09.04.2021.**



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**